

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.302

IA-3690/2023

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

... **APPLICANT**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 21.07.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Noida Authority : U N Singh, Adv for G Noida Authority

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.08.2023.

Sd/-
(Court Officer)